

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 08TH DAY OF MAY, 2020 / 18TH VAISAKHA, 1942

B.A. NO. 2231 /2020

CRIME NO. 399/2019 OF ALOOR POLICE STATION, THRISSUR DISTRICT

APPLICANT/ACCUSED NO. 1 & 3:

1. SHABEEK @ VAVA T.S., AGED 36 YEARS,
S/O. SHAHUL HAMEED,
THIRUNELVELIKKARAN HOUSE,
PULIPPARAKUNNU DESOM, P.O. ALOOR,
THRISSUR- 680684
2. RATHEESH @ MURI RATHEESH, AGED 36 YEARS,
S/O. VELAYUDHAN,
PERIPARAMBIL HOUSE, MANATTUKUNNU DESOM,
KALLETUMKARA VILLAGE, CHALAKUDY TALUK,
THRISSUR- 680683

ADV. SHRI. VIPIN NARAYAN
ADV.SMT.SRUTHY N. BHAT

VS.

RESPONDENT/COMPLAINANT:

STATE OF KERALA, REPRESENTED BY
PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM-682031.

SRI. AJITH MURALI, PP
SRI. SANTHOSH PETER SR.PP

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J

B.A.No.2231 of 2020

Dated this the 8th day of May, 2020

O R D E R

The counsel for the petitioners submitted that, the petitioners in this case are already released on bail. Hence, the bail application is dismissed as not pressed.

P.V.KUNHIKRISHNAN, JUDGE

VPK